

**SENIOR CIVIL JUDGE AND JMFC, SHAHAPUR**

**Bhamini**

**SENIOR CIVIL JUDGE AND JMFC**

**Cause List Date: 04-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Crl.Misc. 1/2019 (Step)		Sauhrda Vividhodesha Sahakari Niyamita, Shahapur <b>Vs</b> Basayya	Desai Chandrashekhar Timmareddy
2	C.C. 40/2020 (EVIDENCE-Civil)		BGudi PS <b>Vs</b> Shivanna @ Shivanand	APP
3	Crl.Misc. 5/2019 (APPEARANCE OF ACCUSED)		Wadgera P.S <b>Vs</b> Subash	App
4	Crl.Misc. 6/2019 (APPEARANCE OF ACCUSED)		Gogi P.S <b>Vs</b> Murigemma @ Marigemma	App
5	C.C. 36/2020 (APPEARANCE OF ACCUSED)		B.Gudi PS <b>Vs</b> Manappa	APP
6	C.C. 41/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS <b>Vs</b> Sunil	APP
7	C.C. 47/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS <b>Vs</b> Surappa	APP
8	C.C. 50/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS <b>Vs</b> Jatteppa	APP
9	C.C. 63/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS <b>Vs</b> Manappa S/o Sangappa Halipet	APP
10	C.C. 105/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S <b>Vs</b> Venktesh S/o Tippanna Laxmigoudar	APP
11	C.C. 108/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S <b>Vs</b> Anilkumar S/o Nagappa Sakre	APP
12	C.C. 112/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S <b>Vs</b> Bheemareddy S/o Krishnappa Havaldar	APP
13	Crl.Misc. 3/2020 (APPEARANCE OF ACCUSED)		Shahapur P.S <b>Vs</b> Bhimaraya S/o Hanamanthappa Hawaldar	APP
14	C.C. 121/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S <b>Vs</b> Saibanna S/o Shivanna Sanbatt	APP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 169/2020 (APPEARANCE OF ACCUSED)		Bheemaranagudi PS <b>Vs</b> Anand S/o Devindarppa Sondaraapalli	APP Mudbool Umesh Bhaskar rao
16	C.C. 203/2020 (APPEARANCE OF ACCUSED)		Bheemaranagudi PS <b>Vs</b> Saibanna S/o Nagappa Doddamani, 23 years, R/o Diggi and others	APP
17	P.C.R. 3/2020 (APPEARANCE OF ACCUSED)		Bheemabai W/o Malappa Korbar <b>Vs</b> Malappa S/o Basappa Korbar	SRI T.NAGENDRA
18	C.C. 7/2020 (EVIDENCE-CRIMINAL)		B.Gudi PS <b>Vs</b> Ramesh	APP
19	C.C. 92/2020 (EVIDENCE-CRIMINAL)		Bheemaranagudi P.S <b>Vs</b> Anveerappa S/o Mallappa Halgadla	APP
20	C.C. 116/2020 (EVIDENCE-CRIMINAL)		Bheemaranagudi P.S <b>Vs</b> Mahibubsab S/o Nabeesab Choudri	APP
21	C.C. 194/2020 (EVIDENCE-CRIMINAL)		Bheemaranagudi PD <b>Vs</b> Nagaraj S/o Amlappa Hosamani	APP M.R.B
22	C.C. 432/2016 (ACCUSED STATEMENT u/s 313 CrPC)		B GU DI PS <b>Vs</b> Subhash	as

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	EX 68/2018 (Objection)		Khajabi @ Khajama <b>Vs</b> The divisional Manger, NEKRTC Haveri,	Sandeep N Desai
2	O.S. 16/2020 (Objection) IA/1/2020		Laxmibai <b>Vs</b> N. Satyaratnam	Santosh Mahindrakar Advocate
3	M.V.C. 18/2020 (Objection)		Ambika <b>Vs</b> The Managing Director NEKRTC Sarige Sadan Central office. Kalburgi.	Padashetty Gururaj
4	R.A 12/2019 (NOTICE) IA/1/2019		Sidram @ Siddramappa <b>Vs</b> Rajeshwari	Sahu S Shekhar
5	Misc 10/2019 (NOTICE) IA/1/2019 IA/2/2019		Siddalingappa <b>Vs</b> Smt. Laxmi	Pujari Mallappa
6	M.V.C. 232/2019 (NOTICE)		Ayyanna @ Ayyappa <b>Vs</b> Abhishek	Kattimani Vasudev Hanumantappa
7	R.A 42/2019 (NOTICE) IA/1/2019		T.H. Mangatayaru <b>Vs</b> Sharanappa	Ramesh .N.DESHPANDE
8	O.S. 2/2020 (NOTICE)		Sumangala <b>Vs</b> Devappa	Santosh Mahindrakar
9	O.S. 15/2020 (NOTICE) IA/1/2020 IA/2/2020		Sarojini <b>Vs</b> Hemreddy	Kularni Shinivasarao venkatarao
10	M.C. 13/2020 (NOTICE)		Nityanand <b>Vs</b> Vanishree	HONNAREDDY RAYANNA MALLAREDDPEPPA
11	M.C. 15/2020 (NOTICE)		Maremma @ Laxmi W/o Devindrappa Natekar <b>Vs</b> Devindrappa S/o Amateppa Natekar	Padashetty Gururaj
12	Air.Misc 65/2020 (NOTICE)		Smt. Anjamma W/o Amaresh Naykodi <b>Vs</b> Nagayya S/o Siddalingayya Guruvina	App

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13	Air.Misc 66/2020 (NOTICE)		Lingaraj S/o Bheemaraya Bevinhalli <b>Vs</b> Mallappa S/o Sidramappa Hugar	App App
14	Air.Misc 67/2020 (NOTICE)		Shivaraj S/o Basappa Akkaragi <b>Vs</b> Mallareddy S/o Ammanna Bhagannanor	App
15	M.V.C. 267/2020 (NOTICE)		Basavaraj S/o Mallarayappa @ Mariyappa Madival <b>Vs</b> Hanmant S/o Digambar Aalnge	Deshapande Gururaj Shahamarao
16	O.S. 82/2020 (NOTICE)		Imamsab S/o Khajasab Pinjar <b>Vs</b> Khajahusain S/o Late Nabisab Pinjar	Desai Chandrashekhar Timmareddy
17	O.S. 74/2020 (APPEARANCE OF PARTY) IA/1/2020		Basavaraj S/o Hanmanth <b>Vs</b> Sanjeevappa S/o Saidappa and others	Devaraj B Chatti
18	M.C. 29/2020 (APPEARANCE OF PARTY)		Neelamma W/o Bheemaray (D/o Paramanna) <b>Vs</b> Nill	Siddiqui Yusuf
19	M.C. 31/2020 (APPEARANCE OF PARTY) IA/1/2020		Roopa W/o Dr. Manjunath Shankaredevarmath <b>Vs</b> Nill	Ramesh .N.DESH PANDE
20	Misc 1/2011 (HEARING)		P Sheshareddy <b>Vs</b> the Executive Engi UKP B GUDI	S V K
21	R.A 37/2017 (Step)		Md. Azhar <b>Vs</b> Mazhar Hussain	Kularni Shinivasarao venkatarao
<b>( R.A/0000038/2017)</b>				
22	R.A 23/2018 (Step)		Bhagamma <b>Vs</b> Late Bhimashankar	Kattimani Salomon Alfred Kattimani Salomon Alfred
23	O.S. 9/2019 (HEARING)		Ranganna <b>Vs</b> Hayyalappa	HONNAREDDY RAYANNA MALLAREDDERPPA
24	EX 14/2019 (Step)		Mallappa <b>Vs</b> Renuka	Rampure Basamma Mallappa

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 125/2019 (Step) IA/1/2019		Gangamma <b>Vs</b> Mahadevappa	B.M.K
26	M.C. 2/2020 (Step)		Shruti <b>Vs</b> Ravichandra	Hosmani Mareppa
27	Misc 2/2020 (HEARING) IA/1/2020		Mohemmed Khashim Sab <b>Vs</b> Mallamma	Sugural Hemareddy H C Reddy
28	O.S. 21/2020 (Step) IA/1/2020		Sushilamma and 10 Others. <b>Vs</b> Senglemma and 4 Others.	Kattimani Salomon Alfred
29	EX 10/2020 (Step)		Suguresh S/o Vishwanath Patil Herundi <b>Vs</b> Bheemaraya S/o Hanmanthappa Dodmani and others	Kularni Shinivasarao venkatarao
30	M.V.C. 194/2020 (Step)		Devamma W/o Late Sabanna @ Ayyappa <b>Vs</b> Maharaj S/o Honappa	C.S Malipatil
31	M.V.C. 195/2020 (Step)		Laxmi D/o Late Sabanna <b>Vs</b> Maharaj S/o Honappa	
32	M.V.C. 276/2018 (ISSUES-CIVIL)		Dharmayya alias Dharmanna <b>Vs</b> Nagorao	RBD
33	O.S. 62/2018 (EVIDENCE-Civil)		Yankamma @ Vijayalaxmi <b>Vs</b> Rajeshwari	Sandeep N Desai
34	O.S. 3/2019 (EVIDENCE-Civil)		Sevu <b>Vs</b> Bhimbai	Sandeep N Desai
35	M.V.C. 107/2019 (EVIDENCE-Civil)		Ashok @ Ashok Kumar <b>Vs</b> Fortune Agro impex No 343	
36	O.S. 45/2019 (EVIDENCE-Civil)		Bheemaraya <b>Vs</b> Tukkappa	Sfri.Bhaskar Rao
37	O.S. 67/2019 (EVIDENCE-Civil)		Ashamma <b>Vs</b> Nagayya	Sri Bhaskar Rao
38	O.S. 93/2019 (EVIDENCE-Civil)		Lachamma <b>Vs</b> Hanamanthi	Bukkal Mallikarjun Rayappa

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39	M.V.C. 183/2019 (EVIDENCE-Civil)		Nagappa <b>Vs</b> Honnayya	Rampure Basamma Mallappa
40	M.V.C. 275/2019 (EVIDENCE-Civil)		Mohmad Umar <b>Vs</b> Rakhavendra	
41	M.V.C. 276/2019 (EVIDENCE-Civil)		Ahemd Ayub <b>Vs</b> Raghavedra	
42	M.V.C. 277/2019 (EVIDENCE-Civil)		Munira Begum <b>Vs</b> Raghavedra	
43	M.V.C. 278/2019 (EVIDENCE-Civil)		Mohmad Kayum @ Mohmad Kayum Pasha <b>Vs</b> Raghavendra	Deshapande Gururaj Shahamarao
44	M.V.C. 279/2019 (EVIDENCE-Civil)		Mohmad Junaid Nisar <b>Vs</b> Raghavendra	Deshapande Gururaj Shahamarao
45	M.V.C. 280/2019 (EVIDENCE-Civil)		Shajeeda Begum <b>Vs</b> Raghavendra	Deshapande Gururaj Shahamarao
46	M.V.C. 309/2019 (EVIDENCE-Civil)		Stiven Alfred <b>Vs</b> Sikandar	Kattimani Salomon Alfred
47	M.V.C. 21/2020 (EVIDENCE-Civil)		Mohankumar <b>Vs</b> Yankappa	
48	O.S. 59/2020 (EVIDENCE-Civil)		Govinda S/o Genu Naik <b>Vs</b> Genu S/o Munya @ Muniyappa Naik	Rampure mallappa Somanna
49	R.A 15/2018 (ARGUMENTS-Civil)		Shankrappa by LRs. Sharanamma <b>Vs</b> Santosh	Ramesh .N.DESHPANDE
50	R.A 9/2020 (ARGUMENTS-Civil) IA/1/2020		Malkappa <b>Vs</b> Rajeshwari	N.Krishanacharya and Ramchandra K.
51	R.A 14/2020 (ARGUMENTS-Civil) IA/1/2020		Khajesa <b>Vs</b> Bhimavva	Kularni Shinivasarao venkatarao

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	R.A 25/2017 (JUDGEMENT-CIVIL)		H.U.D.C.O.Ltd <b>Vs</b> Shantha Kumar Waga	Kularni Shinivasarao venkatarao
<b>( R.A/0000025/2017)</b>				
<b>: R.A/0000025/2017</b>				
53	R.A 21/2018 (JUDGEMENT-CIVIL)		Sowbhagyalaxami <b>Vs</b> Basawaraj	V MF Advocate
54	FDP 12/2018 (ORDERS-CIVIL)		Sharanappa <b>Vs</b> Suresh and 7 ors	Pujari Mallappa
55	EX 64/2019 (ORDERS-CIVIL)		Pramila <b>Vs</b> Hampamma	Sandeep N Desai
56	EX 13/2020 (ORDERS-CIVIL)		Bheemaraya S/o Hanmanta <b>Vs</b> Sharanappa S/o Bhimaraya Harijan	Sahu S Shekhar
57	O.S. 91/2020 (ORDERS-CIVIL) IA/1/2020 IA/2/2020		Shivaraj S/o Bapurao Patil <b>Vs</b> Veeresh S/o Shivalingappa Kotikhani his LRs. Smt. Basamma W/o Shivalingappa	Devaraj B Chatti

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11.00 - 2.00 PM</b>				
1	C.C. 528/2018 (SUMMONS)		Basangoud <b>Vs</b> Chandrakanth	R.M.H
2	C.C. 640/2020 (HEARING)		Shahapur PS <b>Vs</b> Suresh	APP
3	C.C. 565/2013 (APPEARANCE OF ACCUSED)		SRI RAM TRANSPORT and FINANCE <b>Vs</b> Ramesh	Sri S.V. Kularni Shahapur
4	C.C. 1135/2018 (APPEARANCE OF ACCUSED)		Shahapur P S <b>Vs</b> Dharamanna	s
5	C.C. 169/2019 (APPEARANCE OF ACCUSED)		Shahapur P S <b>Vs</b> Dharamanna	s
6	C.C. 170/2019 (APPEARANCE OF ACCUSED)		Shahapur P S <b>Vs</b> Sagar	s
7	C.C. 811/2019 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Salman	APP
8	C.C. 1110/2019 (APPEARANCE OF ACCUSED)		G.Sainath <b>Vs</b> Suresh Pattar	Pujari Mallappa
9	C.C. 1111/2019 (APPEARANCE OF ACCUSED)		Mallikarjun <b>Vs</b> Devindra @ Devindrappa	Sahu S Shekhar
10	C.C. 71/2020 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Hasseni Sab	APP
11	C.C. 72/2020 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Ningappa	APp
12	C.C. 73/2020 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Khurshid	APP
13	C.C. 210/2020 (APPEARANCE OF ACCUSED)		Natraj <b>Vs</b> Navanath Rathod	Sahu S Shekhar
14	C.C. 366/2020 (APPEARANCE OF ACCUSED)		Hannamgouda <b>Vs</b> Rangappa	Pujari Mallappa
<b>SUMMONS TO ACCUSED</b>				
15	C.C. 854/2020 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Manasing	APP



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	C.C. 434/2014 (FRAMING OF CHARGE OR PLEA)		State of Karnataka Shahapur PS <b>Vs</b> Not Known	App
17	C.C. 435/2014 (FRAMING OF CHARGE OR PLEA)		State of Karnatakashahapur ps <b>Vs</b> Bhimareddy	App
18	C.C. 316/2017 (FRAMING OF CHARGE OR PLEA)		Shahapur PS <b>Vs</b> Basavaraj	
19	C.C. 317/2017 (FRAMING OF CHARGE OR PLEA)		Shahapur PS <b>Vs</b> Basavaraj	
20	C.C. 632/2018 (FRAMING OF CHARGE OR PLEA)		Shahapur P S <b>Vs</b> Ashok	s
21	C.C. 20/2019 (FRAMING OF CHARGE OR PLEA)		Shahapur P S <b>Vs</b> Ramesh	s
22	C.C. 337/2019 (FRAMING OF CHARGE OR PLEA)		Karnataka Forest Department <b>Vs</b> Shivanna	APP
23	C.C. 325/2015 (EVIDENCE-CRIMINAL)		Maremma <b>Vs</b> Ningappa	SRI T.NAGENDRA
24	C.C. 800/2015 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur <b>Vs</b> Shaikh Mustafa	App
25	C.C. 491/2017 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Husseni	
26	C.C. 793/2017 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Khajasab	
27	C.C. 931/2017 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Ningappa	
28	C.C. 1097/2017 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Mallayya Kalal	
29	C.C. 954/2018 (EVIDENCE-CRIMINAL)		Shahapur P S <b>Vs</b> Rayappa	s
30	C.C. 1058/2018 (EVIDENCE-CRIMINAL)		Mallikarjun <b>Vs</b> Nagappa	Sandeep N Desai
31	C.C. 1074/2018 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Laxman	s

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32	C.C. 1092/2018 (EVIDENCE-CRIMINAL)		Shahapur P S <b>Vs</b> Mansing	s
33	C.C. 1130/2018 (EVIDENCE-CRIMINAL)		Shahapur P S <b>Vs</b> Mallappa	s
34	C.C. 692/2019 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Mounesh	APP
35	C.C. 826/2019 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Mallappa	APP
36	C.C. 941/2019 (EVIDENCE-CRIMINAL)		Yankappa <b>Vs</b> Ramanjanayya	Bukkal Mallikarjun Rayappa
37	C.C. 1437/2019 (EVIDENCE-CRIMINAL)		Shivakumar <b>Vs</b> Bapugouda	Sajjan Sharanappa Madivalappa
38	C.C. 612/2014 (CUSTODY MATTERS)		State of Karnataka Shahapur PS <b>Vs</b> LAXMAN	
39	C.C. 973/2015 (CUSTODY MATTERS)		State of Karnataka Shahapur PS <b>Vs</b> Not Known	APP
<b>: C.C./0000957/2016</b>				
40	C.C. 974/2015 (CUSTODY MATTERS)		State of Karnataka Shahapur PS <b>Vs</b> Hangarubai	App
<b>: C.C./0000958/2016</b>				
41	C.C. 975/2015 (CUSTODY MATTERS)		SHAHAPUR PS <b>Vs</b> Hangarubai	
42	C.C. 976/2015 (CUSTODY MATTERS)		State of Karnataka Shahapur <b>Vs</b> Hangarubai	APP
<b>: C.C./0000960/2016</b>				
43	C.C. 50/2016 (CUSTODY MATTERS)		State of Karnataka Shahapur PS <b>Vs</b> Hangarubai	APP
<b>: C.C./0000956/2016</b>				
44	C.C. 1075/2018 (CUSTODY MATTERS)		Shahapur P S <b>Vs</b> Lakya @ lakhan @ Laxman	s
45	C.C. 326/2019 (CUSTODY MATTERS)		Shahapur PS <b>Vs</b> Lakya @ Lakhan @ Laxman	APP

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46	C.C. 224/2017 (ACCUSED STATEMENT u/s 313 CrPC)		Shahapur PS <b>Vs</b> Eashappa	
47	Crl.Misc. 241/2017 (for objections)		Uma <b>Vs</b> Channappa	HONNAREDDY RAYANNA MALLAREDEPPA
48	Crl.Misc. 23/2019 (for objections)		Basavaraj <b>Vs</b> Jyothi	HONNAREDDY RAYANNA MALLAREDEPPA
49	Crl.Misc. 415/2019 (for objections)		Sharanamma <b>Vs</b> Bapugouda	HONNAREDDY RAYANNA MALLAREDEPPA
<b><u>3.00-5.00PM</u></b>				
50	C.C. 421/2020 (ARGUMENTS-CRIMINAL)		Bhimareddy <b>Vs</b> Prashanthkumar	Desai Amaresh Shivaredeppa

**Cases listed below are adjourned due to Covid 19**

**SUMMONS TO ACCUSED**

51	C.C. 943/2020 (APPEARANCE OF ACCUSED)	<b>18-12-2020</b>	Mallikarjun <b>Vs</b> Mallanna	Sandeep N Desai
52	C.C. 812/2017 (EVIDENCE-CRIMINAL)	<b>19-12-2020</b>	Shahapur PS <b>Vs</b> Hussiaini	

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<b><u>11.00 - 2.00 PM</u></b>				
1	O.S. 57/2020 (SUMMONS)		Devindrappa <b>Vs</b> Sriram Transport finance company Ltd. Shahapur	Rampure Basamma Mallappa
2	O.S. 215/2020 (SUMMONS) IA/1/2020		Devindrappa <b>Vs</b> Huchappa	Ramesh .N.DESHPANDE
3	O.S. 182/2006 (HEARING)		BASAPPA NINGAYYA <b>Vs</b> BALAPPA RAJENDRA	B.R. S.A. AND M.N.P.
4	O.S. 204/2012 (HEARING)		HANMANTAPPA BHIMAPPA <b>Vs</b> LAXMANNA SIRAWALDAR LACHAMAMMA	S.V.KULKARNI
5	O.S. 189/2013 (HEARING)		Yenkamma <b>Vs</b> Devindrappa	Sri S.V.Kulkarni Shahapur
6	O.S. 77/2017 (HEARING)		Fasiyuddin <b>Vs</b> Lalbee	Patil Mlakappa Dhulappa
7	O.S. 145/2017 (HEARING)		Parvati <b>Vs</b> Megharaj	Kulkarni Laxmi Narayana Shinivasrao
8	O.S. 113/2018 (HEARING)		Siddamma <b>Vs</b> Siddappa	Patil Hanamantraya H R Patil
9	EX 25/2020 (HEARING)		Veerendra C.Patil <b>Vs</b> The D.C.Office Yadgir	SRI T.NAGENDRA
10	EX 29/2020 (HEARING)		Veerendra C. Patil <b>Vs</b> The D.C.Office Yadgir	SRI T.NAGENDRA
11	EX 31/2020 (HEARING)		Veerendra C. Patil <b>Vs</b> The D.C. Office Yadgir	SRI T.NAGENDRA
12	FDP 15/2020 (HEARING)		Devindramma <b>Vs</b> Honnamma deft No. 2 and 3	HONNAREDDY RAYANNA MALLAREDEPPA
13	O.S. 257/2014 (EVIDENCE-CIVIL)		Bhimawwa <b>Vs</b> Amblappa	Sri S.V.Kulkarni shahapur
14	O.S. 157/2015 (EVIDENCE-CIVIL)		Abdul Basha <b>Vs</b> Khasim Sab	Sahu S Shekhar

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 185/2015 (EVIDENCE-CIVIL)		Kashinath Rao <b>Vs</b> Shankar Rao	Sahu S Shekhar
16	O.S. 241/2015 (EVIDENCE-CIVIL)		Siddamma <b>Vs</b> Gouramma	Ramesh .N.DESHPANDE
17	O.S. 279/2015 (EVIDENCE-CIVIL)		Satyanarayan <b>Vs</b> Bhimbai	Rampure Basamma Mallappa
18	O.S. 367/2015 (EVIDENCE-CIVIL) IA/1/2015		Mallamma <b>Vs</b> Siddappa	Sahu S Shekhar
19	O.S. 57/2016 (EVIDENCE-CIVIL)		Siddanna <b>Vs</b> Gundappa	Sahu S Shekhar
20	O.S. 93/2016 (EVIDENCE-CIVIL)		Davulsab <b>Vs</b> Khasim Sab	Ayyappaswamy K Nayak
21	O.S. 141/2016 (EVIDENCE-CIVIL)		Keshava Acharya <b>Vs</b> Pandurangha Acharya	HONNAREDDY RAYANNA MALLAREDDEPPA
22	O.S. 195/2017 (EVIDENCE-CIVIL)		Bhimawwa <b>Vs</b> Mahiboob Sab	Sahu S Shekhar
23	O.S. 275/2017 (EVIDENCE-CIVIL)		Hanumawwa <b>Vs</b> Yallappa	Sahu S Shekhar
24	O.S. 55/2018 (EVIDENCE-CIVIL)		Basavaraj <b>Vs</b> Sharnappa	Sri G.R.B.Advocate
25	O.S. 127/2018 (EVIDENCE-CIVIL)		Mallappa <b>Vs</b> Kamanna	Siddiqui Yusuf
26	O.S. 241/2016 (For Steps)		Moinuddin <b>Vs</b> Sangareddy	Mudbool BHASKAR RAO
27	O.S. 1/2018 (for amended plaint)		Shivappa <b>Vs</b> Ramayya	Kulkarni Laxmi Narayana Shinivasrao
28	EX 3/2019 (For Steps)		Neelamma by L.Rs. Monayya <b>Vs</b> Nagappa	Kulkarni Laxmi Narayana Shinivasrao
<b>3.00-5.00PM</b>				
29	Misc 15/2015 (ARGUMENTS-CIVIL)		Saleem Sab <b>Vs</b> Mahimuda Begum	Mudbool BHASKAR RAO

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	O.S. 15/2019 (ARGUMENTS-CIVIL)		Mahalaxmi <b>Vs</b> Devakamma	Sandeep N Desai
31	O.S. 254/2011 (Further arguments)		MAHOSH SEERNI NAVINAW <b>Vs</b> SANGAPPA SEERNI PAMPAPATHI	B KRISHNAMURTY
32	O.S. 269/2011 (EVIDENCE-CIVIL)		MAREPPA MAYAKAL HANMAVVA <b>Vs</b> BHEEMARAYA YEVOOR AMALAVVA	S.V.KULKARNI

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 - 2.00 PM</u></b>				
1	Crl.Misc. 432/2019 (NOTICE)		Iramma <b>Vs</b> Timmappa Kumbar	Sahu S Shekhar
2	Crl.Misc. 762/2019 (NOTICE)		Mallamma <b>Vs</b> Mallappa	Kanchi Shreemanth
3	Crl.Misc. 29/2020 (NOTICE)		Shreedevi <b>Vs</b> Beerappa	HONNAREDDY RAYANNA MALLAREDEPPA
4	Crl.Misc. 290/2020 (NOTICE)		Malleshappa <b>Vs</b> The Tahasildar Shahapur	Nagendrappa B Balabatti
5	Crl.Misc. 291/2020 (NOTICE)		Malleshappa <b>Vs</b> The Tahasildar Shahapur	Nagendrappa B Balabatti
6	Crl.Misc. 474/2020 (NOTICE)		Mallamma <b>Vs</b> The Tahasildar Shahapur	Chetti B Devaraj
7	Crl.Misc. 475/2020 (NOTICE)		Yallappa <b>Vs</b> The Tahasildar Shahapur	Chetti B Devaraj
8	Crl.Misc. 476/2020 (NOTICE)		Ningappa <b>Vs</b> The Tahasildar Shahapur	Chetti B Devaraj
<b>ISSUE CAUSE NOTICE</b>				
9	Crl.Misc. 509/2020 (NOTICE)		Sharanabasappa <b>Vs</b> The Tahasildar Shahapur	Pujari Mallappa
10	Crl.Misc. 588/2020 (NOTICE)		Khaja Bi <b>Vs</b> Iqbal	Smt. Parveen.N.Jamakhandi
11	C.C. 525/2015 (HEARING)		State of Karnataka Wadager PS <b>Vs</b> Shantreddy	APP
12	C.C. 215/2019 (APPEARANCE OF ACCUSSED)		Wadagera P S <b>Vs</b> Sabanna	s
13	C.C. 709/2019 (APPEARANCE OF ACCUSSED)		Gogi PS <b>Vs</b> Ramesh	APP
14	C.C. 999/2019 (APPEARANCE OF ACCUSSED)		Gogi PS <b>Vs</b> Ramesh	APP
15	C.C. 1004/2019 (APPEARANCE OF ACCUSSED)		Excise Shahapur PS <b>Vs</b> Rayappa	APP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	C.C. 1103/2019 (APPEARANCE OF ACCUSED)		Wadgera PS <b>Vs</b> Bassanagoud	APP
17	C.C. 88/2020 (APPEARANCE OF ACCUSED)		Wadgera PS <b>Vs</b> Shivakumar	APP
18	C.C. 151/2020 (APPEARANCE OF ACCUSED)		Wadgera PS <b>Vs</b> A-6 Mustafa	APP
19	C.C. 313/2020 (APPEARANCE OF ACCUSED)		Wadgera PS <b>Vs</b> Meghappa	App
20	C.C. 542/2020 (APPEARANCE OF ACCUSED)		Gogi PS <b>Vs</b> Bhimanna	APP
21	C.C. 583/2020 (APPEARANCE OF ACCUSED)		Wadgera PS <b>Vs</b> Sharanappa	APP
22	C.C. 586/2020 (APPEARANCE OF ACCUSED)		Gogi PS <b>Vs</b> Sirjaj	APP
23	C.C. 670/2020 (APPEARANCE OF ACCUSED)		Gogi PS <b>Vs</b> Mujamil	APP
24	C.C. 690/2020 (APPEARANCE OF ACCUSED)		Wadgera PS <b>Vs</b> Kamlibai	APP
<b>SUMMONS TO ACCUSED</b>				
25	C.C. 874/2020 (APPEARANCE OF ACCUSED)		Gogi PS <b>Vs</b> Devindrappa	APP
26	C.C. 875/2020 (APPEARANCE OF ACCUSED)		Gogi PS <b>Vs</b> Bhimanna	APP
27	C.C. 233/2017 (FRAMING OF CHARGE OR PLEA)		Wadgera PS <b>Vs</b> Siddalingappa	
28	C.C. 241/2018 (FRAMING OF CHARGE OR PLEA)		Wadgera PS <b>Vs</b> Basawaraj	
29	C.C. 143/2019 (FRAMING OF CHARGE OR PLEA)		Wadgera P S <b>Vs</b> Sabanna	s
30	C.C. 1427/2019 (FRAMING OF CHARGE OR PLEA)		Gogi PS <b>Vs</b> Malappa	APP
31	C.C. 400/2013 (EVIDENCE-CRIMINAL)		State of Karnataka wadgera ps <b>Vs</b> HANAMANT	APP



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
32	C.C. 27/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Wadgera ps <b>Vs</b> Vishwaradya	APP
33	C.C. 840/2014 (EVIDENCE-CRIMINAL)		State of Karnataka GOGI PS <b>Vs</b> Harilal	App
34	C.C. 716/2015 (EVIDENCE-CRIMINAL)		State of Karnataka Wadager PS <b>Vs</b> Sahebgouda	
35	C.C. 792/2018 (EVIDENCE-CRIMINAL)		Gogi P S <b>Vs</b> mohammed Sirajuddin	s
36	C.C. 793/2018 (EVIDENCE-CRIMINAL)		Gogi P S <b>Vs</b> Mohammed Hussain	s
37	C.C. 818/2018 (EVIDENCE-CRIMINAL)		Gogi PS <b>Vs</b> Gopal	s
38	C.C. 404/2019 (EVIDENCE-CRIMINAL)		Wadgera PS <b>Vs</b> Shivappa @ Shivaraj	APP
39	C.C. 1113/2019 (EVIDENCE-CRIMINAL)		Gogi PS <b>Vs</b> Bhimanna	APP
40	C.C. 468/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Gogi P S <b>Vs</b> Basavaraj	App
41	C.C. 11/2019 (ACCUSED STATEMENT u/s 313 CrPC)		Gogi P S <b>Vs</b> Babu	s
<b>3.00-5.00PM</b>				
42	C.C. 58/2014 (ARGUMENTS-CRIMINAL)		State of Karnataka GOGI PS <b>Vs</b> Mallappa	App
43	C.C. 873/2014 (ARGUMENTS-CRIMINAL)		State of Karnataka GOGI PS <b>Vs</b> Mudeppa@Mallangouda	APP
44	CrI.Misc. 434/2016 (ARGUMENTS-CRIMINAL)		Bhimamma <b>Vs</b> Ningappa	
45	C.C. 732/2018 (ARGUMENTS-CRIMINAL)		Excise Shahapur <b>Vs</b> Mudukappa	APP
46	C.C. 733/2018 (ARGUMENTS-CRIMINAL)		Excise Shahapur <b>Vs</b> Lavakumar	APP
47	C.C. 819/2018 (ARGUMENTS-CRIMINAL)		Gogi P S <b>Vs</b> Devindrappa	s

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11.00 - 2.00 PM</b>				
1	O.S. 172/2020 (SUMMONS) IA/1/2020		Tayamma <b>Vs</b> Balamma	Sandeep N Desai
2	FDP 20/2019 (APPEARANCE OF PARTY)		Ranishree <b>Vs</b> Sabawwwa	HONNAREDDY RAYANNA MALLAREDDEPPA
3	O.S. 248/2019 (APPEARANCE OF PARTY)		Beeralinga <b>Vs</b> Tyagaraj	Patil Hanamantraya H R Patil
4	O.S. 6/2020 (APPEARANCE OF PARTY)		Laxmikante <b>Vs</b> Roopa	Sri D.T.B Advocate
5	Misc 6/2020 (APPEARANCE OF PARTY)		Bassamma <b>Vs</b> Malgouda	Sahu S Shekhar
6	O.S. 176/2012 (HEARING)		SHAIK MONIUDDIN ZAHIRUDDIN <b>Vs</b> MAAHEBOOB ALI MOHD. ISMAIL	SRI CHANDRASHEKAR.T.DESAI
7	O.S. 86/2016 (HEARING)		Yenkamma <b>Vs</b> Mallikarjun	Mudbool BHASKAR RAO
8	O.S. 220/2016 (HEARING)		Ningappa <b>Vs</b> Ningamma	Hosmani Earanna
9	O.S. 152/2017 (HEARING)		Chennappa <b>Vs</b> Mallanna	Ramesh .N.DESHPANDE
10	O.S. 218/2017 (HEARING)		Sharanappa <b>Vs</b> Basavarajappa	Kattimani Salomon Alfred
11	O.S. 66/2019 (HEARING)		Mashabee <b>Vs</b> Naseema Begum	Ramesh .N.DESHPANDE
12	O.S. 220/2020 (HEARING) IA/1/2020		Siddanna <b>Vs</b> Mallikarjun	Ramesh .N.DESHPANDE
13	O.S. 272/2014 (EVIDENCE-CIVIL)		Beerappa <b>Vs</b> Ningappa	Ramesh .N.DESHPANDE
14	O.S. 128/2016 (EVIDENCE-CIVIL)		Mohammed Ali <b>Vs</b> Sheshadbee	s.m. Adv
15	O.S. 206/2016 (EVIDENCE-CIVIL)		Sangamma <b>Vs</b> Mallappa	Sandeep N Desai
16	O.S. 40/2018 (EVIDENCE-CIVIL)		Mallikarjun <b>Vs</b> Lingayya	Kulkarni Laxmi Narayana Shinivasrao

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
17	O.S. 54/2018 (EVIDENCE-CIVIL)		Hallemma <b>Vs</b> Parvathi	HONNAREDDY RAYANNA MALLAREDDEPPA
18	O.S. 86/2018 (EVIDENCE-CIVIL)		Basavaraj <b>Vs</b> Ravi	HONNAREDDY RAYANNA MALLAREDDEPPA
19	O.S. 138/2018 (EVIDENCE-CIVIL)		Maanappa <b>Vs</b> Amalappa	Kollur Ramanagowda H
20	O.S. 164/2018 (EVIDENCE-CIVIL)		Ningamma <b>Vs</b> Ayyanna	Pujari Mallappa
21	O.S. 198/2018 (EVIDENCE-CIVIL)		Mallamma <b>Vs</b> Shankrappa	Kollur Ramanagowda H
22	O.S. 286/2018 (EVIDENCE-CIVIL)		Shabuddin <b>Vs</b> Gudusa	Kularni Shinivasarao venkatarao
23	O.S. 298/2018 (EVIDENCE-CIVIL)		Malappa <b>Vs</b> Ayyangouda	Sahu S Shekhar
24	O.S. 110/2019 (EVIDENCE-CIVIL)		Ravikumar <b>Vs</b> Amblamma	Kollur Ramanagowda H
25	O.S. 154/2019 (EVIDENCE-CIVIL)		Saifansab <b>Vs</b> Rudramma	Ramesh .N.DESHPANDE
26	O.S. 322/2019 (EVIDENCE-CIVIL)		Maremma <b>Vs</b> Ningappa @ Ningayya	Ramesh .N.DESHPANDE
27	O.S. 324/2019 (EVIDENCE-CIVIL)		Abdul Samad <b>Vs</b> Laxmi Bai	Sahu S Shekhar
28	O.S. 344/2019 (EVIDENCE-CIVIL)		Mahammad Husen <b>Vs</b> Jilla Gouda	Sri A.M.Dundasi Adv
<b>PLNTF EVIDENCE</b>				
29	O.S. 64/2019 (EVIDENCE-CIVIL)		Rajashekar <b>Vs</b> PDO Ukkinal	Sandeep N Desai
30	O.S. 40/2017 (ARGUMENTS-CIVIL)		Tulajamma <b>Vs</b> Siddappa	HONNAREDDY RAYANNA MALLAREDDEPPA
31	O.S. 96/2015 (DEFENCE EVIDENCE)		Krishnbai <b>Vs</b> Bhartibai	Mudbool BHASKAR RAO
32	FDP 3/2013 (Await orders)		Yenkubai <b>Vs</b> Vanmala	Sri R.N.Deshpande Shahapur

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33	O.S. 121/2014 (For Steps)		Maheboob Bi <b>Vs</b> Ameenab	Sri S.V.Kulkarni Shahapur
34	O.S. 238/2017 (for amended plaint)		Nayeema Begum <b>Vs</b> Abdul Hai	HONNAREDDY RAYANNA MALLAREDDEPPA
35	O.S. 258/2017 (Defendent evidence)		Mallikarjun <b>Vs</b> Nagappa	Pujari Mallappa
36	O.S. 42/2018 (For Steps)		Darmanna <b>Vs</b> Mallikarjun	HONNAREDDY RAYANNA MALLAREDDEPPA
37	FDP 2/2019 (For Steps)		Saroj <b>Vs</b> Hanamantha	Hosmani Mareppa
<b><u>3.00-5.00PM</u></b>				
38	P and SC 4/2019 (ARGUMENTS-CIVIL)		Mohammed Meheboob Sab <b>Vs</b> The Manager SBI B.Gudi	Mudbool Umesh Bhaskar rao
39	O.S. 6/2017 (ISSUES-CIVIL)		Mahiboob <b>Vs</b> Khaja Peeran	Kulkarni Laxmi Narayana Shinivasrao
40	O.S. 114/2017 (ISSUES-CIVIL)		Siddamma <b>Vs</b> Gangamma	Patil Shantagaouda venkangouda
41	O.S. 278/2019 (ISSUES-CIVIL)		Jalalbee <b>Vs</b> Jalalsab	SANTHOSH MAHINDRAKAR
42	O.S. 84/2012 (ORDERS-CIVIL)		SANGAPPA JAKATI MAHESH <b>Vs</b> BASAWARAJ CHURI MAHADEVI	Syed Ibrahim
43	O.S. 69/2013 (ORDERS-CIVIL)		DOSTHIMNBHATT VANKANBHATT <b>Vs</b> DATHANBHATT @ SRI SOPANAND NATCH CHANDRABHATT	S.V.KULKARNI
44	O.S. 60/2014 (ORDERS-CIVIL) IA/1/2014		Banu Begum <b>Vs</b> Mohammed Hussain @ Babu Miyan	Sri S.V. Kularni Shahapur